

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.5520**  
TO BE ANSWERED ON THE 05<sup>TH</sup> APRIL, 2022

**CASHEW PLANTATION**

5520. SHRI T.R.V.S. RAMESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has modified the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to allow farmers to take up cashew plantation in their land in the State of Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry along with the Directorate of Cashewnut & Cocoa Development (DCCD) under the Mission for Integrated Development of Horticulture (MIDH) has developed new plantations for cashew in Tamil Nadu; and
- (d) if so, the details thereof and if not, the reasons therefore ?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a & b) Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme, which provides for at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. As per the Schedule-I of MGNREG Act, 2005, Cashew plantation can be taken up under Horticulture plantation.

The details of the para permitting the activities of Cashew plantation in MGNREG Act, 2005 is attached in the **Annexure-I**.

(c & d) Directorate of Cashewnut and Cocoa Development (DCCD) in association with Tamil Nadu Forest Plantation Corporation, Trichi has established new plantations by replacing the senile plantation and replanting with high yielding varieties under Mission for Integrated Development of Horticulture (MIDH) programme. An area of 488 ha was covered during the year 2020-21 and 2021-22 with high yielding varieties. Further, for developing new cashew in Tamil Nadu, financial assistance is being provided by the Government under Rashtriya Krishi Vikas Yojana (RKVY) / MIDH.

## **Annexure-I**

As per the Schedule-I of MGNREG Act, 2005, Section 4(3), Para-4(1), I. Category: A: Public Works Relating to Natural Resources Management (v) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tanks foreshores and coastal belts duly providing right to usufruct to the households covered in Paragraph 5; and II. Category B: Community Assets Or Individual Assets for Vulnerable Sections (Only for Households in Paragraph 5) (ii) Improving livelihoods through horticulture, sericulture, plantation and farm forestry.

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